

LOK SABHA
UNSTARRED QUESTION NO. 3245
TO BE ANSWERED ON 23.03.2022

INTEGRATED SCHEME FOR DEVELOPMENT OF SILK INDUSTRY

3245. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the funds sought under the detailed action plan by the States for the implementation of Integrated Scheme for Development of Silk Industry (ISDSI), State-wise including Gujarat for the last three years; and
- (b) the amount sanctioned by the Government with reference to the said proposals and details of the amount yet to be given to the States?

उत्तर
ANSWER
वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) & (b): The State-wise details of proposals received including from Gujarat and funds released by Central Silk Board, Ministry of Textiles, Government of India under the Scheme “Silk Samagra”- an Integrated Scheme for Development of Silk Industry during last three years (2018-19 to 2020-21) are given in **Annexure**. There is no fixed allocation for each state under the scheme. The release of funds is made considering the Quantity of raw silk produced by the state, Utilization of funds released during previous years, requirement & viability of the components proposed by the state and budgetary allocation.

State-wise details of Proposals received and funds Sanctioned under Silk Samagra during 2018-19 to 2020-21.

(Rs. In Lakhs)

#	State	2018-19		2019-20		2020-21	
		Proposals received	Funds Sanctioned	Proposals received	Funds Sanctioned	Proposals received	Funds Sanctioned
1	Karnataka	3,016.86	9.06	13,206.45	5,507.29	10,442.26	5,756.07
2	Andhra Pradesh	2,165.79	496.39	5,455.73	2,748.01	3,937.50	2,251.10
3	Telangana	1,369.15	497.07	1,715.55	1,021.66	1,994.33	1,391.71
4	Tamilnadu	1,596.73	622.42	2,900.03	1,452.21	2,415.22	1,432.52
5	Maharashtra	789.16	16.17	491.57	475.55	0.00	0.00
6	Kerala	197.13	0.00	339.20	305.35	0.00	0.00
7	Uttar pradesh	2,154.65	624.12	1,660.26	455.77	2,449.96	357.00
8	Madhya Pradesh	4,802.37	98.18	447.69	0.00	8.26	8.26
9	Chattisgarh	0.00	4.73	650.31	218.32	84.75	84.75
10	West Bengal	840.81	40.41	476.09	447.80	5.51	5.51
11	Bihar	103.79	0.00	0.00	0.00	22.04	364.63
12	Jharkhand	831.22	370.01	206.80	44.65	54.24	54.24
13	Orissa	1,120.13	214.76	480.20	261.93	654.36	226.97
14	Jammu & Kashmir	1101.81	0.00	0.00	0.00	0.00	0.00
15	Himachal Pradesh	1,577.74	1,298.97	5,800.60	213.79	2,761.08	772.86
16	Uttarakhand	609.75	173.60	580.41	928.98	622.71	269.74
17	Haryana	0.00	0.00	238.20	217.76	0.00	26.56
18	Punjab	0.00	0.00	117.39	107.90	223.78	117.72
19	Gujarat	0.00	0.00	0.00	0.00	0.00	0.00
20	Assam	750.48	44.04	231.20	74.14	0.00	97.68
21	BTC	0.00	2.52	483.39	0.00	1,160.46	758.50
22	Arunachal Pradesh	0.00	5.04	0.00	0.00	230.72	0.00
23	Manipur	0.00	0.00	0.00	0.00	0.00	0.00
24	Meghalaya	220.05	2.10	0.00	0.00	62.46	62.46
25	Mizoram	0.00	5.04	0.00	0.00	620.63	470.13
26	Nagaland	230.45	63.00	0.00	0.00	392.30	237.35
27	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00
28	Tripura	0.00	0.00	0.00	0.00	0.00	0.00
Total		23,478.07	4,587.63	35,481.07	14,481.08	28,142.55	14,745.75

Note: Includes backlog proposals, wherever releases were made more than proposal submitted by the state.
